


**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION.

Dated Shillong, the 10th November, 2020.

No. LR (A) 32/92/Pt.IV/251– The Governor of Meghalaya is pleased to appoint Smti Shimnika Dkhar, Advocate as Special Public Prosecutor under sub-section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012 for East Jaintia Hills, Khliehriat with immediate effect and until further orders.


Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.IV/251-A,

Dated Shillong, the 10th November, 2020.

Copy forwarded to: -

1. The Advocate General/Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong - 793001.
2. The Deputy Commissioner, East Jaintia Hills, Khliehriat.
3. The District & Sessions Judge, East Jaintia Hills, Khliehriat.
4. The Accountant General (A & E), Meghalaya, Shillong – 793001.
5. The Superintendent of Police, East Jaintia Hills, Khliehriat.
6. Smti Shimnika Dkhar, Advocate, Special Public Prosecutor, East Jaintia Hills, Khliehriat.
7. The Secretary, Meghalaya High Court Bar Association.
8. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
9. Public Prosecutor, East Jaintia Hills, Khliehriat for information.
10. DIPR, Shillong.
11. Treasury Officer, East Jaintia Hills, Khliehriat.
12. Law (B) Department.
13. DEO, Law Department.
14. Guard file.

By order etc.,


Under Secretary to the Government of Meghalaya,
Law Department.
